

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of **Sh. Rajeev Suri S/o Sh. Man Mohan Suri (EC-27174747)**, Judicial Assistant on 17.01.2025, his name is hereby struck off from the pay roll/strength of this office w.e.f. 18.01.2025 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).

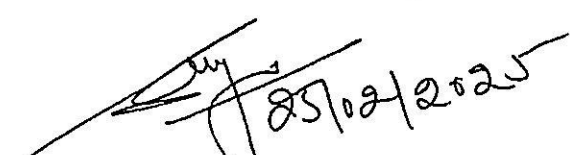

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs): Delhi

No. 10957-10982 /Admn-II/PF-JA&SJA/2025

Dated Delhi the 25 FEB 2025

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, West District, THC, Delhi.
2. The DDO, Accounts Branch, West District, THC, Delhi.
3. The Leave Sanctioning Authority, West District, THC, Delhi.
4. The concerned Pay and Accounts Office through the concerned Accounts Branch.
5. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), West District, THC, Delhi.
6. Dealing Assistants – Recruitment Cell, ACR Cell, Seniority & Promotion Seat (JA & SJA), Transfer & Posting Seat, (Admn. II), THC, Delhi.
7. Dealing Assistants – Vigilance Branch, General Branch, Library Branch, Computer Branch, Central & West District, Delhi.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Layers Seat, Tis Hazari Courts, Delhi.
10. **Sh. Rakesh Yadav**, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
11. **Ms. Kokil Suri** W/o Late Sh. Rajeev Suri, R/o 1/5288, Gali No. 10, Balbir Nagar, Shahdara, Delhi-110032.


Administrative Officer (Judicial)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.